

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

Appeal No.38/252/2018

IN THE MATTER OF:

Origin Entertainment Ltd. Applicant/petitioner
Vs.
Registrar of Companies Respondent

Order under Section 252 of the Companies Act

Order delivered on 22.02.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant :

For the Respondent :

ORDER

On the request made on behalf of learned Counsel for the appellant that arguing Counsel is in personal difficulty, hearing is deferred to 22nd March, 2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
HON'BLE MEMBER (JUDICIAL)

22.02.2018
V.Sethi